

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONAL BENCH, CHENNAI**

(Under Section 18(1) read with Section 14 and 15 of National Green Tribunal Act,
2010)

Original Application No. 76 of 2022

IN THE MATTER OF:

Damayanti Subray Mesta

...Applicants

VERSUS

Department of Public Works, Ports & Inland Water Transport,
Government of Karnataka & Ors.

...Respondent

ADDITIONAL TYPED SET DOCUMENTS

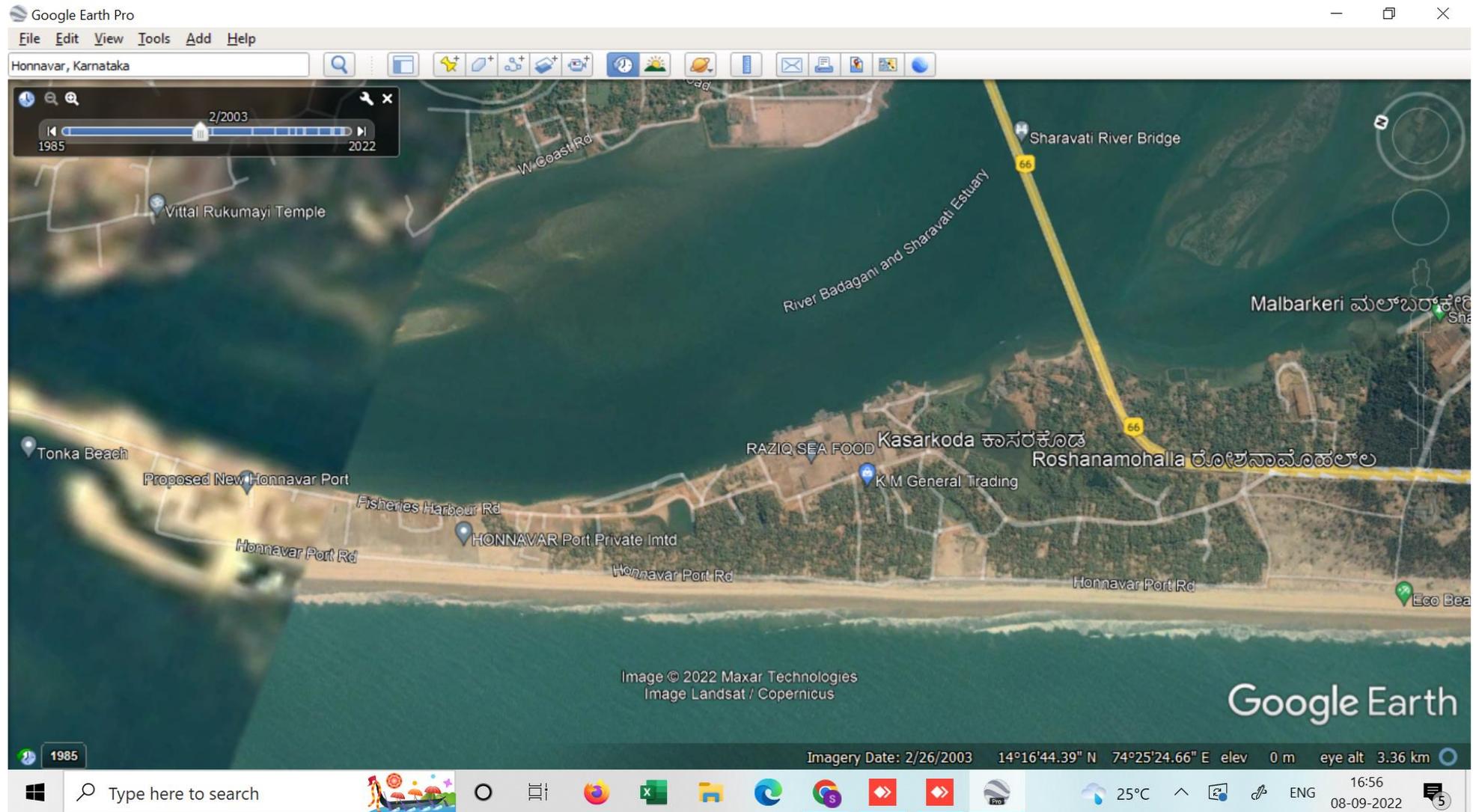
S. No.	Particulars	Page No.
1.	Google Maps showing existence of Road between 2003 to 2022	1
2.	Works Carried out in Kasarkod Tonka Village of Honnavar Taluk, Uttara Kannada along with Translated Copy	8
3.	Letter to Remove Illegal Encroachment along with Translated Copy	13
4.	Objections to the Labelled Photographed filed by the Applicant	17
5.	First Information Report dated 09/11/2021 along with Translated Copy	26
6.	Proof of Service	32

Dated at Chennai on this the 11th Day of September, 2022.



R. Ramasubramniam Raja, R.Hemavathi,
Arvind A.S, Kannammai M.E
Counsel for 2nd Respondent
ram@ramlawchambers.com
95000 82400

MAP-2003



MAP-2004

Google Earth Pro

File Edit View Tools Add Help

Honnavar, Karnataka

12/2004

W Coast Rd

Vittal Rukumayi Temple

Sharavati River Bridge

River Badagani and Sharavati Estuary

66

Malbarkeri ಮಲ್ಬರ್ಕೇರಿ

Tonka Beach

Proposed New Honnavar Port

Fisheries Harbour Rd

HONNAVAR Port Private Imtd

Honnavar Port Rd

RAZIQA SEA FOOD

Kasarkoda ಕಾಸರಕೋಡ

Roshanamohalla ರೋಷನಾಮೊಹಲ್ಲ

K M General Trading

Honnavar Port Rd

Eco Bea

Image © 2022 Maxar Technologies

Google Earth

1985

Imagery Date: 12/15/2004 14°16'30.99" N 74°25'43.15" E elev 3 m eye alt 3.36 km

Type here to search

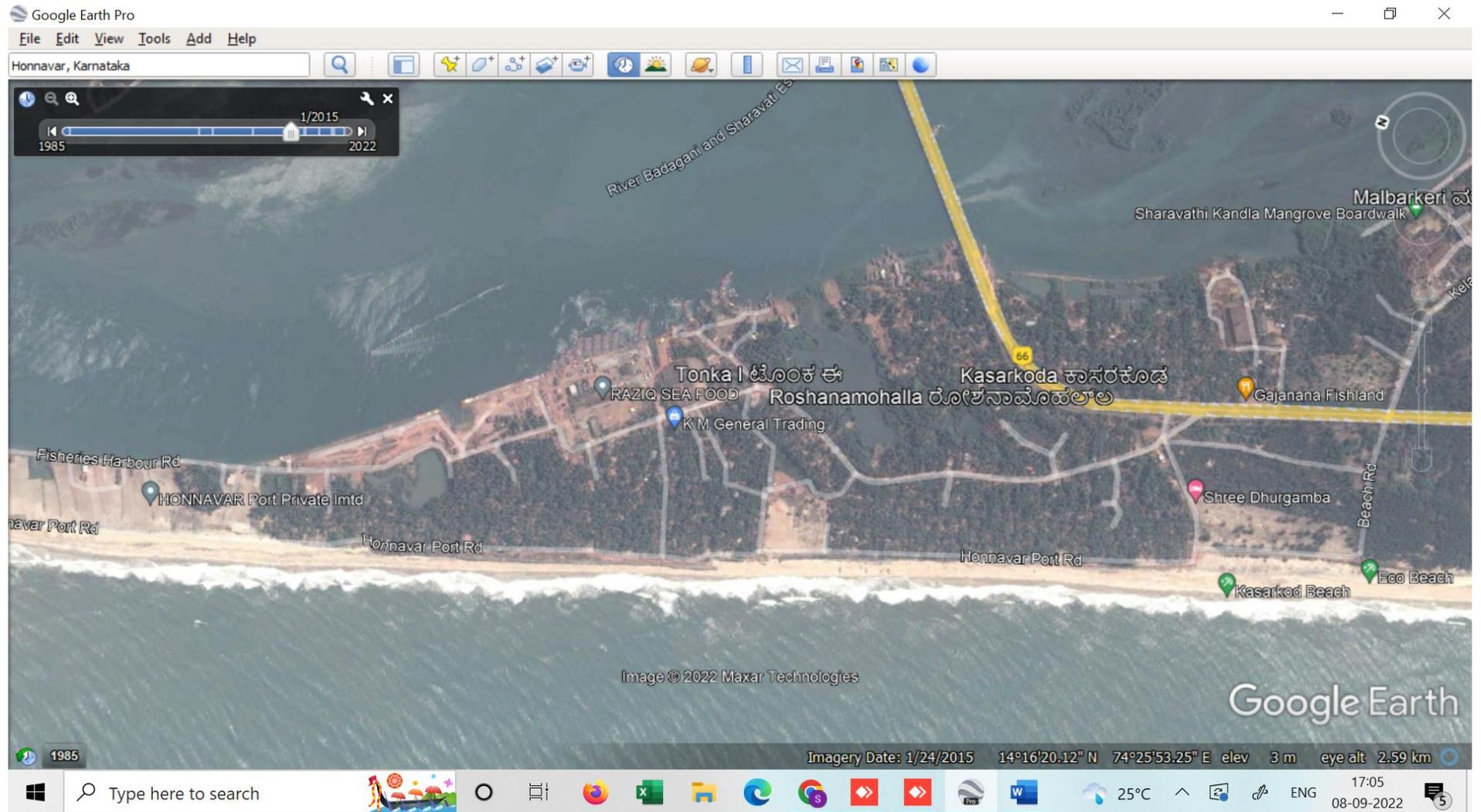
25°C

ENG

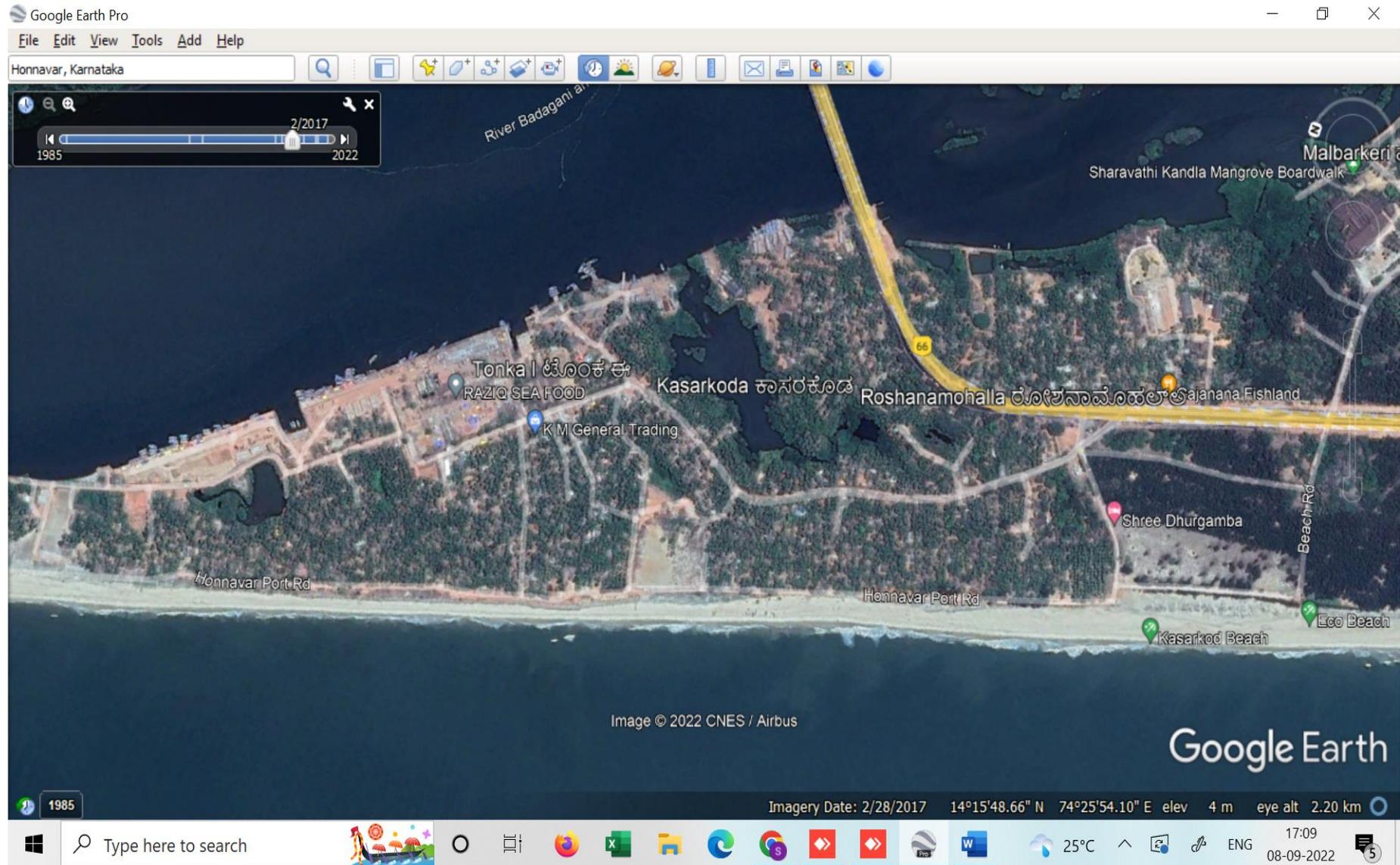
16:59

08-09-2022

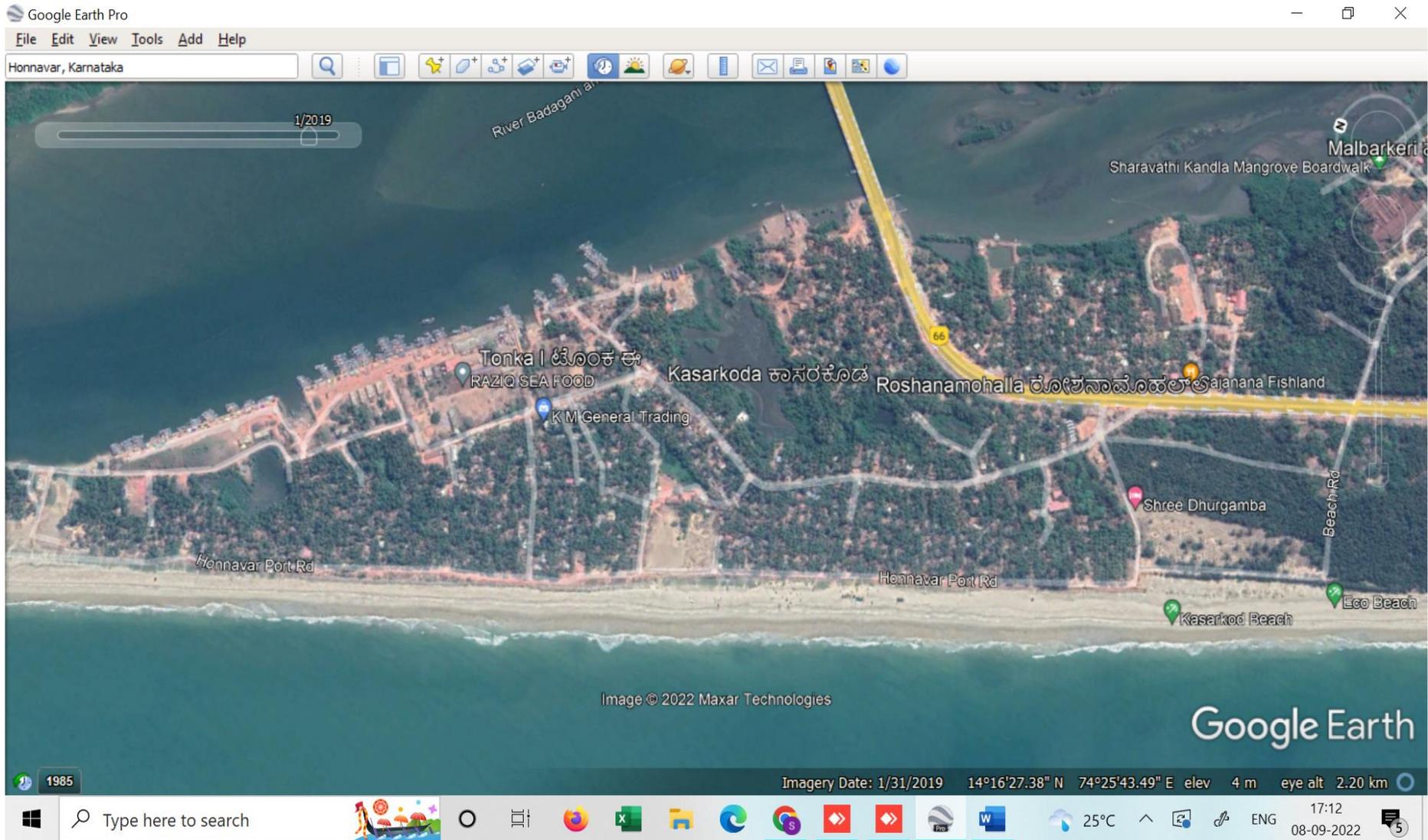
MAP-2015



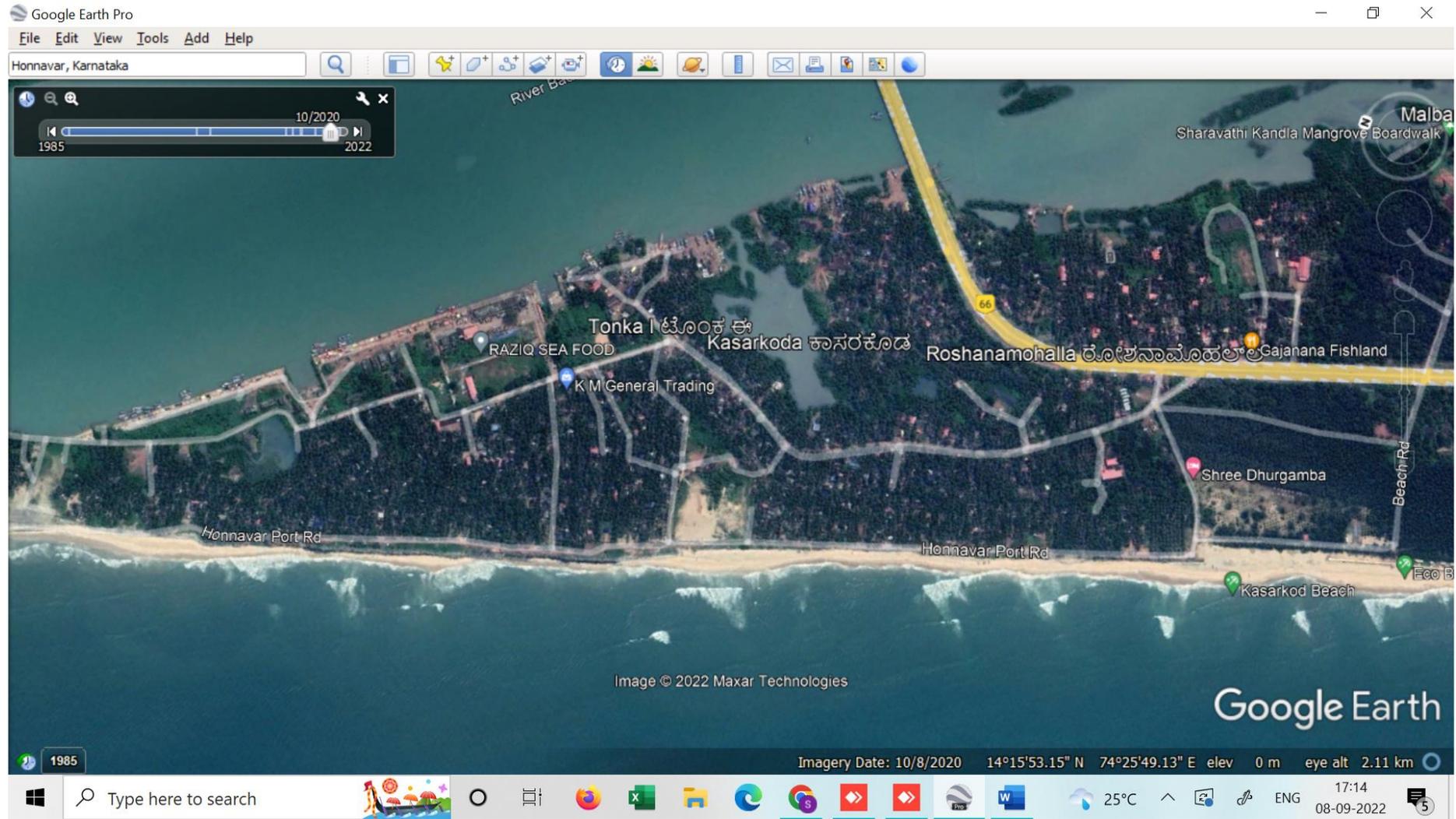
MAP-2017



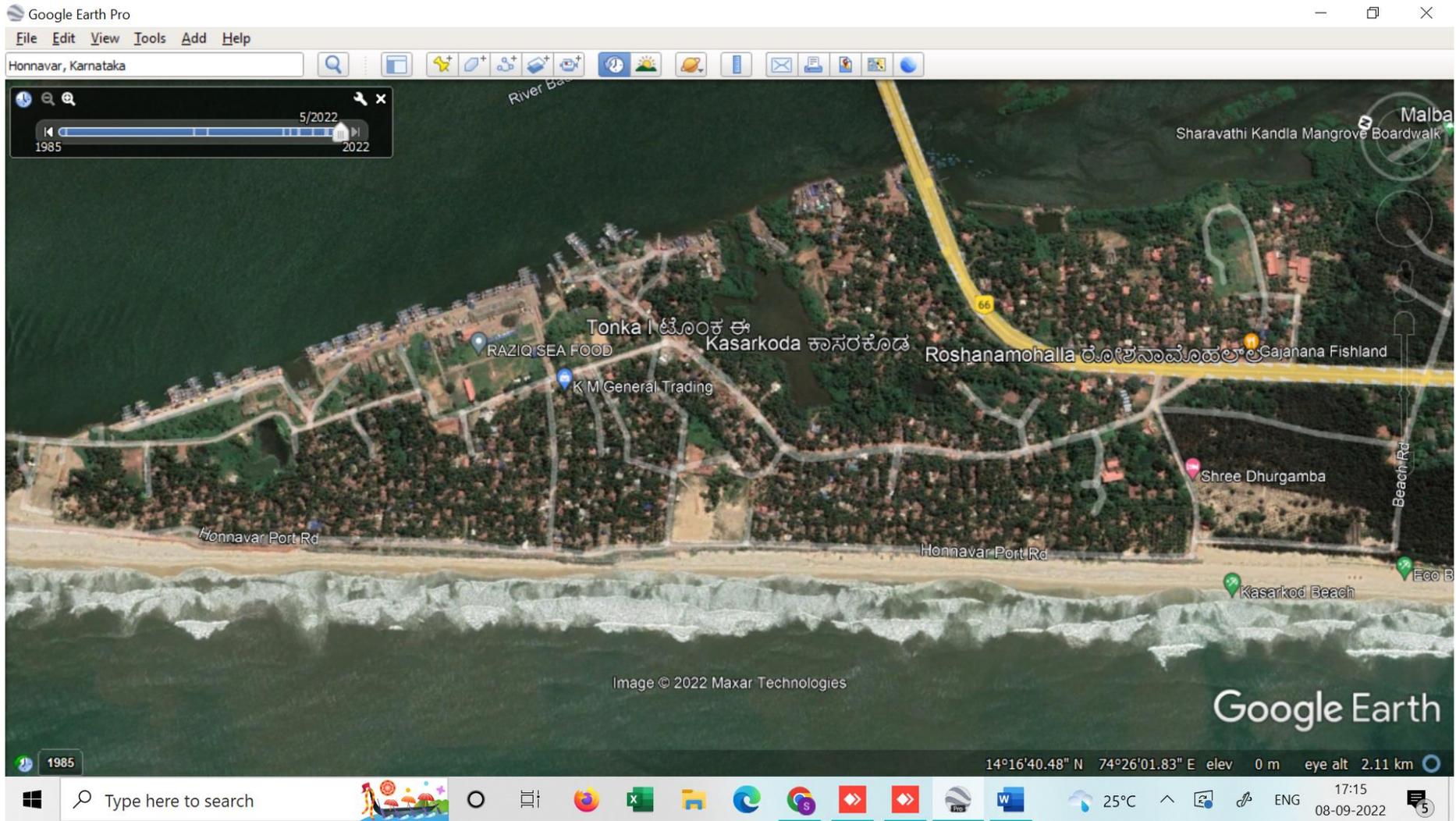
MAP-19



MAP-2020



MAP-22 PRESENT





ಕರ್ನಾಟಕ ಸರ್ಕಾರ
(ಮೂಲಸೌಲಭ್ಯ ಅಭಿವೃದ್ಧಿ, ಬಂದರು ಮತ್ತು ಒಳನಾಡು ಜಲಸಾರಿಗೆ ಇಲಾಖೆ)
ಕರ್ನಾಟಕ ಜಲಸಾರಿಗೆ ಮಂಡಳಿ



ನಂ:ಕಾನಿಇಂ:ಬಂವಿಕಾ: ಲೆಶಾ: ಲೆಸ-1:ಸಕೊತಕಾ:2022-23/577

ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರರ ಕಚೇರಿ,
ಬಂದರು ವಿಭಾಗ, ಬೈತಖೋಲ್, ಕಾರವಾರ
ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ, 581302
ದೂರವಾಣಿ:-08382-229672
ಇಮೇಲ್: eepdkwr4@gmail.com

ದಿನಾಂಕ:- 08-09-2022

ಇವರಿಗೆ,
ನಿರ್ದೇಶಕರು,
ಬಂದರು ಮತ್ತು ಸದಸ್ಯರು,
ಜಲಸಾರಿಗೆ ಮತ್ತು ಒಳನಾಡು ಜಲಸಾರಿಗೆ ನಿರ್ವಹಣೆ
ಕರ್ನಾಟಕ ಜಲ ಸಾರಿಗೆ ಮಂಡಳಿ
ಕಾರವಾರ

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಹೊನ್ನಾವರ ತಾಲೂಕಿನ ಕಾಸರಕೋಡೆ ಟೊಂಕಾ ಗ್ರಾಮದಲ್ಲಿ ಕೈಗೊಂಡ ಕಾಮಗಾರಿಗಳ ವಿವರವನ್ನು ಒದಗಿಸುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ: 1. ತಮ್ಮ ಕಛೇರಿ ಹಿಂಬರಹ ಪತ್ರ ಸಂ: ಕಜಮಂ/ಸಿಆರ್-05/ಭೂಮಿ-2/2019-20 ದಿನಾಂಕ: 06-09-2022.
2. ನಿರ್ದೇಶಕರು, ಹೊನ್ನಾವರ ಪೋರ್ಟ್ ಪ್ರೆ. ಲಿ ಕಾಸರಕೋಡೆ ಟೊಂಕಾ ಹೊನ್ನಾವರ ರವರ ಪತ್ರ ಸಂ: HPPL/RD/2022/0062 ದಿನಾಂಕ 05-09-2022.
3. ಈ ಕಛೇರಿಯ ಪತ್ರ ಸಂ: ಕಾನಿಇಂ:ಬಂವಿಕಾ: ಲೆಶಾ: ಲೆಸ-1:ಸಕೊತಕಾ:2022-23/577 ದಿನಾಂಕ: 07.09.2022

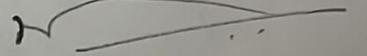
ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಉಲ್ಲೇಖ (3)ರಲ್ಲಿ ಈಗಾಗಲೇ ಮಾಹಿತಿಯನ್ನು ಒದಗಿಸಿದ್ದು, ಅದರ ಮುಂದುವರೆದ ಭಾಗವಾಗಿ ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಹೊನ್ನಾವರ ತಾಲೂಕಿನ ಕಾಸರಕೋಡೆ ಟೊಂಕಾ ಗ್ರಾಮದಲ್ಲಿ ಈ ಕಛೇರಿಯಿಂದ ಕೈಗೊಂಡ ಸಮುದ್ರ ಕೊರೆತ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಕಾಮಗಾರಿಯ ವಿವರಗಳು ಈ ಕೆಳಕಂಡಂತಿವೆ.

ಕ್ರ. ಸಂ	ಕಾಮಗಾರಿಯ ಹೆಸರು	ಅಂದಾಜು ಮೊತ್ತ (ರೂ. ಲಕ್ಷಗಳಲ್ಲಿ)	ಕಾಮಗಾರಿ ಮುಕ್ತಾಯವಾದ ದಿನಾಂಕ
1	ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಹೊನ್ನಾವರ ತಾಲೂಕಿನ ಕಾಸರಕೋಡೆ ಟೊಂಕಾ ಪ್ರದೇಶದಲ್ಲಿ ಸಮುದ್ರ ಕೊರೆತ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಕಾಮಗಾರಿ ಚೈ. 185.420 ರಿಂದ 185.670 ಕಿಮೀ (300 ಮೀ) (ಪರಿಷ್ಕೃತ 185.370 ರಿಂದ 185.670 ಕಿ.ಮೀ)	192.00 254.45	31-03-2010
2	ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಹೊನ್ನಾವರ ತಾಲೂಕಿನ ಕಾಸರಕೋಡೆ ಟೊಂಕಾ ಪ್ರದೇಶದಲ್ಲಿ ಸಮುದ್ರ ಕೊರೆತ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಕಾಮಗಾರಿ ಚೈ. 185.140 ರಿಂದ 185.360 ಕಿಮೀ	197.00	10-06-2011

3	ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಹೊನ್ನಾವರ ತಾಲೂಕಿನ ಕಾಸರಕೋಡೆ ಟೊಂಕಾ ಪ್ರದೇಶದಲ್ಲಿ ಸಮುದ್ರ ಕೊರೆತ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಕಾಮಗಾರಿ ಚೈ. 185.015 ರಿಂದ 185.115 ಕಿ.ಮೀ (100 ಮೀ)	100.00	06-10-2015
4	ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಹೊನ್ನಾವರ ತಾಲೂಕಿನ ಕಾಸರಕೋಡೆ ಟೊಂಕಾ ಪ್ರದೇಶದಲ್ಲಿ ಸಮುದ್ರ ಕೊರೆತ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಕಾಮಗಾರಿ ಚೈ. 184.495 ರಿಂದ 184.620 ಕಿ.ಮೀ (Working Chainage 184.510 ರಿಂದ 184.620 ಕಿ.ಮೀ) (110 ಮೀ)	98.00	27-03-2015
5	ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಹೊನ್ನಾವರ ತಾಲೂಕಿನ ಕಾಸರಕೋಡೆ ಟೊಂಕಾದ ರಾಮನಗರ ಪ್ರದೇಶದಲ್ಲಿ ಸಮುದ್ರ ಕೊರೆತ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಕಾಮಗಾರಿ. ಚೈ. 184.430 ರಿಂದ 184.495 ಕಿ.ಮೀ (Working Chainage 184.430 ರಿಂದ 184.510 ಕಿ.ಮೀ) (80 ಮೀ)	77.00	28-03-2015

ಈ ಮಾಹಿತಿಯನ್ನು ತಮ್ಮ ಅವಗಾಹನೆಗೆ ಸಲ್ಲಿಸಿದೆ.

ತಮ್ಮ ನಂಬುಗೆಯ,



ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರ್,
ಬಂದರು ವಿಭಾಗ ಕಾರವಾರ.(ಉ.ಕ)

ಪ್ರತಿಯನ್ನು, ನಿರ್ದೇಶಕರು, ಹೊನ್ನಾವರ ಪೋರ್ಟ್ ಪ್ರೈ. ಲಿ ಕಾಸರಕೋಡೆ ಟೊಂಕಾ ಹೊನ್ನಾವರ ರವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಕಳುಹಿಸಿದೆ.

Government of Karnataka
(Infrastructure Development,
Ports and Inland Water Transport Department)
Karnataka Water Transport Board

No.Ka.Ni.En/Ban.Vi.Ka/Le.Sha/Le.Sa/Sa.Ko.Thi.Ka/2022-23/577

Office of the Executive Engineer
 Port Division, Baithkol, Karwar
 Uttarakannada District-581302
 Phone :08382-229672
 Email :eepdkwr4@gmail.com
 Date : 08-09-2022

To

The Director, Port and Member,
 (Water Transport and Inland Water Transport Maintenance)
 Karnataka Water Transport Board,
 Karwar

Sir,

Subject : Furnishing of details of the works undertaken in Kasarkod Tonka village of Honnavar Taluk, Uttara Kannada District-regarding.

- Reference :**
1. Your Office Endorsement No.Ka.Ja.Man/CR-05/Bhoomi-2/2019-20, Dt 06-09-2022.
 2. Letter No.HPPL/RD/2022/0062, Dt 05-09-2022 of the Director, Honnavar Port Pvt.Ltd, Kasargod Tonka, Honnavar.
 3. This office letter No.Ka.Ni/Eng/Bam. Vi.Ka/Le. Sha/Le.Sa/ 1/Sa.Ko.Thi.Ka/2022-23/577 Dt 07-09-2022



With reference to the above subject in the letter referred at (3) the information as already been furnished, in furtherance of it details of works of construction of sea wall under took from this office in Kasarkod Tonka village of Honnavar Taluk of Uttarakannada District are as hereunder.

Sl.No.	Name of the Work	Estimated Amount (Rupees in Lakh)	Date on which Work was completed
1	Construction of Sea wall work from Ch185.420 to 185.670Km(300meters) (Revised 185.370 to 185.670km) in Kasarkod Tonka Area of Honnavar Taluk of Uttarakannada District	<u>192.00</u> 254.45	31-03-2010
2	Construction of Sea wall work from Ch.185.140 to 185.360 Km In Kasarkod Tonka Area of Honnavar Taluk of Uttarakannada District	197.00	10-06-2011
3	Construction of Sea wall work from Ch.185.015 to 185.115 Km) (100meters) In Kasarkod Tonka Area of Honnavar Taluk of Uttarakannada District	100.00	06-10-2015
4	Construction of Sea wall work from Chain 184.495 to 184.620Km	98.00	27-03-2015



	(Working Chainage 184.510 to 184.620Km) (110mtrs) in Kasarkod Tonka village of Honnavar Taluk of Uttarakannada District		
5	Construction of Sea wall work from Chain 184.430 to 184.495Km (Working Chainage 184.430 to 184.510Km) (80mtrs) in Kasarkod Tonka village of Honnavar Taluk of Uttarakannada District	77.00	28-03-2015

This information is for your kind perusal.

Yours Truly

Sd/-

Executive Engineer
Port Division, Karwar
(U.K.)

Copy :

The Director, Honnavar Ports Pvt Ltd, Kasarkod Tonka, Honnavar, Uttara Kannada-for information.

“Certified that this is the True English Translation of Letter in Kannada”



[Signature]
K.V. RENUKA MURTHY
Advocate B.Sc., M.A., U.B.
Shop No.19, Ground Ramp Floor, Building No.39/2,
A.S.V.N.V. Sangha Commercial Complex,
Opp. to State Bank of Mysore Head Office,
Kempegowda Road, Bangalore-560009

**TRANSLATION VERIFIED AND
ATTESTED BY ME**

[Signature]
8-9-20

R.S. VIJAY

NOTARY PUBLIC, GOVT. OF INDIA
Marriage Registrar, Govt. of Karnataka
“Trinity,” 9th Cross, Brindavan Layout,
Horamavu, Bengaluru-560 043



ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಸಂಖ್ಯೆ:ಲೋಇ 78 ಓಎಸ್‌ಓ 2019

ಕರ್ನಾಟಕ ಸರ್ಕಾರ ಸಚಿವಾಲಯ,
ವಿಕಾಸಸೌಧ,
ಬೆಂಗಳೂರು, ದಿನಾಂಕ:11-12-2019.

ಇವರಿಂದ,

ಸರ್ಕಾರದ ಅವರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ,
ಲೋಕೋಪಯೋಗಿ, ಬಂದರು ಮತ್ತು
ಒಳನಾಡು ಜಲಸಾರಿಗೆ ಇಲಾಖೆ,
ವಿಕಾಸಸೌಧ, ಬೆಂಗಳೂರು.

ಇವರಿಗೆ,

ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು,
ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ,
ಹಾವನಾರ.

ಮಾನ್ಯರ,

ವಿಷಯ:- Road connectivity from Kasarkod Side of Honnavar Port to
NH -66 - removal of illegal encroachments on the land
belonging to Port Department along the Kasarkod beach to
enable movement of vehicles for construction of
breakwaters- reg.

ಉಲ್ಲೇಖ:- ಮೆ|| ಹೊನ್ನಾವರ ಪೋರ್ಟ್ (ಪ್ರೈ) ಲಿಮಿಟೆಡ್, ಇವರ ಪತ್ರ ದಿನಾಂಕ:
27-11-2019

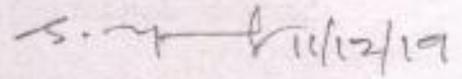
ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಹೊನ್ನಾವರ ಪೋರ್ಟ್ (ಪ್ರೈ) ಲಿಮಿಟೆಡ್ ಇವರ
ದಿನಾಂಕ:27-11-2019ರ ಪತ್ರದ ಪ್ರತಿಯನ್ನು ಇದರೊಂದಿಗೆ ಲಗತ್ತಿಸಿದೆ. ಕರ್ನಾಟಕ ಸರ್ಕಾರವು ಹೊನ್ನಾವರ
ಬಂದರನ್ನು ಅಭಿವೃದ್ಧಿಪಡಿಸಲು ಉದ್ದೇಶಿಸಿದ್ದು, ತತ್ಸಂಬಂಧ ಮೆ|| ಹೊನ್ನಾವರ ಪೋರ್ಟ್ (ಪ್ರೈ) ಲಿಮಿಟೆಡ್
ಇವರಿಗೆ ಓಪಿಓ ಮಾದರಿಯಲ್ಲಿ ಬಂದರು ಅಭಿವೃದ್ಧಿಪಡಿಸಲು ಹೊನ್ನಾವರ ತಾಲ್ಲೂಕಿನ ಟೊಂಕ
ಗ್ರಾಮದಲ್ಲಿನ ಬಂದರು ಇಲಾಖೆಗೆ ಸೇರಿದ ಸುಮಾರು 93 ಎಕರೆ ಜಮೀನನ್ನು 30 ವರ್ಷಗಳ ಅವಧಿಗೆ
ಗುತ್ತಿಗೆ ಆಧಾರದ ಮೇಲೆ ನೀಡಲಾಗಿರುತ್ತದೆ.

ಸದರಿ ಸಂಸ್ಥೆಯವರು ಹೊನ್ನಾವರ ಬಂದರು ಅಭಿವೃದ್ಧಿ ಸಂಬಂಧ ಕಾಮಗಾರಿಗಳನ್ನು ತ್ವರಿತಗತಿಯಲ್ಲಿ
ಮಾಡುತ್ತಿದ್ದು, ಬಂದರು ಅಭಿವೃದ್ಧಿಗೆ ಮೂಲಭೂತವಾಗಿ breakwaters ನಿರ್ಮಾಣ ಮಾಡಬೇಕಾಗಿರುತ್ತದೆ.
ಸದರಿ ಕಾಮಗಾರಿಗೆ ಅಗತ್ಯವಾದ ಕಲ್ಲುಗಳನ್ನು ಬಂದರಿನ ಜಾಗೆಯಲ್ಲಿ ಒದಗಿಸಬೇಕಾಗಿರುತ್ತದೆ. ಪ್ರತಿದಿನ
ಸುಮಾರು 170 ಟ್ರಕ್‌ಗಳಲ್ಲಿ ಕಲ್ಲುಗಳನ್ನು ಬಂದರಿನ ಜಾಗೆಯಲ್ಲಿ ಪೂರೈಸಬೇಕಾಗಿರುತ್ತದೆ. ಈ

ಕಾರಣದಿಂದಾಗಿ ವಾಹನಗಳ ಸುಲಲಿತ ಓಡಾಟಕ್ಕೆ ಅನುವು ಮಾಡಿಕೊಡಲು ಸೂಕ್ತ ಸಂಪರ್ಕವನ್ನು ಒದಗಿಸುವುದು ಅನಿವಾರ್ಯವಾಗಿರುತ್ತದೆ.

ಹೊಸಾವರ ಬಂದರು ಕಾಸರಗೋಡು ಬದಿಯ ಬಂದರು ಇಲಾಖೆಯ ಒಡೆತನದ ಜಾಗೆಯಲ್ಲಿ ಹಲವು ಕಾನೂನುಬಾಹಿರ ಒತ್ತುವರಿಯಾಗಿದ್ದು, (illegal encroachment) ಸದರಿ ಕಾನೂನುಬಾಹಿರ ಒತ್ತುವರಿಗಳನ್ನು ತೆರವುಗೊಳಿಸಿ ಬಂದರಿನ ಜಾಗೆಗೆ ಸಂಪರ್ಕ ರಸ್ತೆಯನ್ನು ನಿರ್ಮಾಣ ಮಾಡಿ breakwaters ನಿರ್ಮಾಣಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕಲ್ಪುಗಳ ಪೂರೈಕೆ ಮಾಡಬೇಕಾಗಿರುತ್ತದೆ. ಅದುದರಿಂದ ಹೊಸಾವರ ಬಂದರಿನ ಕಾಸರಗೋಡು ಬದಿಯ ಬಂದರು ಇಲಾಖೆಯ ಒಡೆತನದ ಸ್ಥಳದಲ್ಲಿ ಕೆಂಪುಬಂದಿರುವ ಕಾನೂನುಬಾಹಿರ ಒತ್ತುವರಿಯನ್ನು ಕೂಡಲೇ ತೆರವುಗೊಳಿಸಲು ಅಗತ್ಯ ಕ್ರಮವಹಿಸುವಂತೆ ತಮ್ಮನ್ನು ಕೋರಲು ನಾನು ನಿರ್ದೇಶಿತನಾಗಿದ್ದೇನೆ.

ತಮ್ಮ ನಂಬುಗೆಯ,



(ಎಸ್. ಯೋಗಾನಂದ)

ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ

ಲೋಕೋಪಯೋಗಿ, ಬಂದರು ಮತ್ತು

ಒಳನಾಡು ಜಲಸಾರಿಗೆ ಇಲಾಖೆ (ಬಂದರುಗಳು)

ಪ್ರತಿಯನ್ನು:-

- 1) ನಿರ್ದೇಶಕರು, ಬಂದರು ಮತ್ತು ಒಳನಾಡು ಜಲಸಾರಿಗೆ ಇಲಾಖೆ, ಬೈತ್‌ಕೋಟ್, ಕಾರವಾರ, ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ - ಕಾನೂನುಬಾಹಿರ ಒತ್ತುವರಿಯನ್ನು ತೆರವುಗೊಳಿಸಲು ಸೂಕ್ತ ಸಹಕಾರ ಹಾಗೂ ಕ್ರಮ ಜರುಗಿಸಬೇಕೆಂದು ಸೂಚಿಸಲಾಗಿದೆ.
- 2) ಸೂಪರಿಂಟೆಂಡೆಂಟ್ ಆಫ್ ಪೊಲೀಸ್, ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ, ಕಾರವಾರ ಇವರಿಗೆ ಮಾಹಿಗಾಗಿ ಹಾಗೂ ಮುಂದಿನ ಸೂಕ್ತ ಕ್ರಮಕ್ಕಾಗಿ.

EMBLEM
Government of Karnataka

Karnataka Government
Secretariat, Vikasa Soudha
Bengaluru Date : 11-12-2019

No. LO.E 78 PSP 2019

From :

The Additional Chief Secretary to
the Government, Public works Port
and Inland Water Transport Department,
Vikasa Soudha, Bengaluru

To
The Deputy Commissioner,
Uttara Kannada District,
Karwar

Sir,

Subject: Road connectivity from Kasarkod side of Honnavar
port to NH -66 removal of illegal encroachments on
the land belonging to port Department along the
Kasarkod beach to enable movement of vehicles for
construction of breakwaters-reg

Reference : Letter dated 27-11-2019 of the M/s Honnavar
Port (Pvt) Ltd.,

With reference to the above said subject, the copy of
the letter dated 27-11-2019 of Honnavar port (Pvt) ltd., is
enclosed to this. The Government of Karnataka is intending
to develop the Honnavar Port. In this regard, to develop the
port on PPP model about 93 acres of land belonging to the
Port Department of Tonka Village of Honnavar Taluk has
been given to Honnavar port (Pvt) Ltd., for a period of 30
years on lease basis.

The said company is undertaking the work connected
to the Honnavar Port expeditiously. For the development of



the Port basically break water has to be constructed. The stones required for the said work has to be supplied at the place of the Port. Everyday the stones have to be supplied at the place of Port in about 170 trucks. For this reason, to enable for the smooth movement providing suitable roads is necessary.

In the area belonging to the ownership of the port Department adjacent to Kasargod side of Honnavar Port several illegal encroachments have taken place. By evicting the said illegal encroachments and forming approach road to the Port Area, the stones are to be supplied required for the construction of the break water. Hence, I have been directed to request you to take necessary action to evict the illegal encroachments found at the place owned by the Port Department on the side of Kasargod of Honnavar Port, immediately.

Yours truly,

(S. Yogananda)

Under Secretary to the Government
Public works, Port and Inland Water
Transport Department
(Ports)

Copy

1. The Director, Port and Inland Water Transport Department, Bythakol, Karwar- Uttara Kannada District - Instructed to extend suitable co operation and take action to evict the illegal encroachment.
2. The Superintendent of Police, Uttara Kannada District, Karwar- for information and further action

Certified that this is the true English translation of the letter in Kannada.

TRANSLATION VERIFIED AND
ATTESTED BY ME

R.S. VIJAY

NOTARY PUBLIC, GOVT. OF INDIA
Marriage Registrar, Govt. of Karnataka
"Trinity" Office Complex, Sindivanu Layout

K.V. RENUKA MURTHY
Advocate
Shop No. 19, Ground Ramp Floor, Building No. 22
A.S. V.N. K. Sangha Commercial Complex
Opp. to State Bank of Mysore Head Office
Kempegowda Road, Bangalore-560002

Sandspit/
Port Area



Kasarkod side
jetty

Estuary Mouth



Sharavati River
Bridge



Sharavati river flowing
towards
the estuary

Originally Proposed Road Connectivity

Road connectivity INCORRECTLY SHOWN by the Applicant

Sharavati River Bridge

Sharavati river

Pond Area





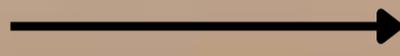
Kasarkod side jetty

Sharavati River
Bridge

Honnavar
side jetty



Sharavati river flowing towards
the estuary



Sharavati River
Bridge

Pond Area

Sharavati river

Impugned
Road

**INCORRECT.
THIS IS ALREADY EXISTING
ROAD**





Impugned Road.
1 lane of the road has
been washed away by
the sea

**INCORRECT.
THIS IS ALREADY EXISTING
ROAD.
THERE WAS ONE LANE ROAD**



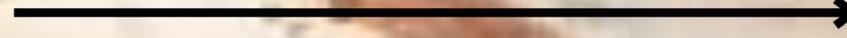
Inter-tidal region

First lane eroded



**INCORRECT.
THERE WAS ONLY 1 LANE ROAD
THE ROAD WAS DISTURBED DUE TO THE
RECENT CYCLONE.**

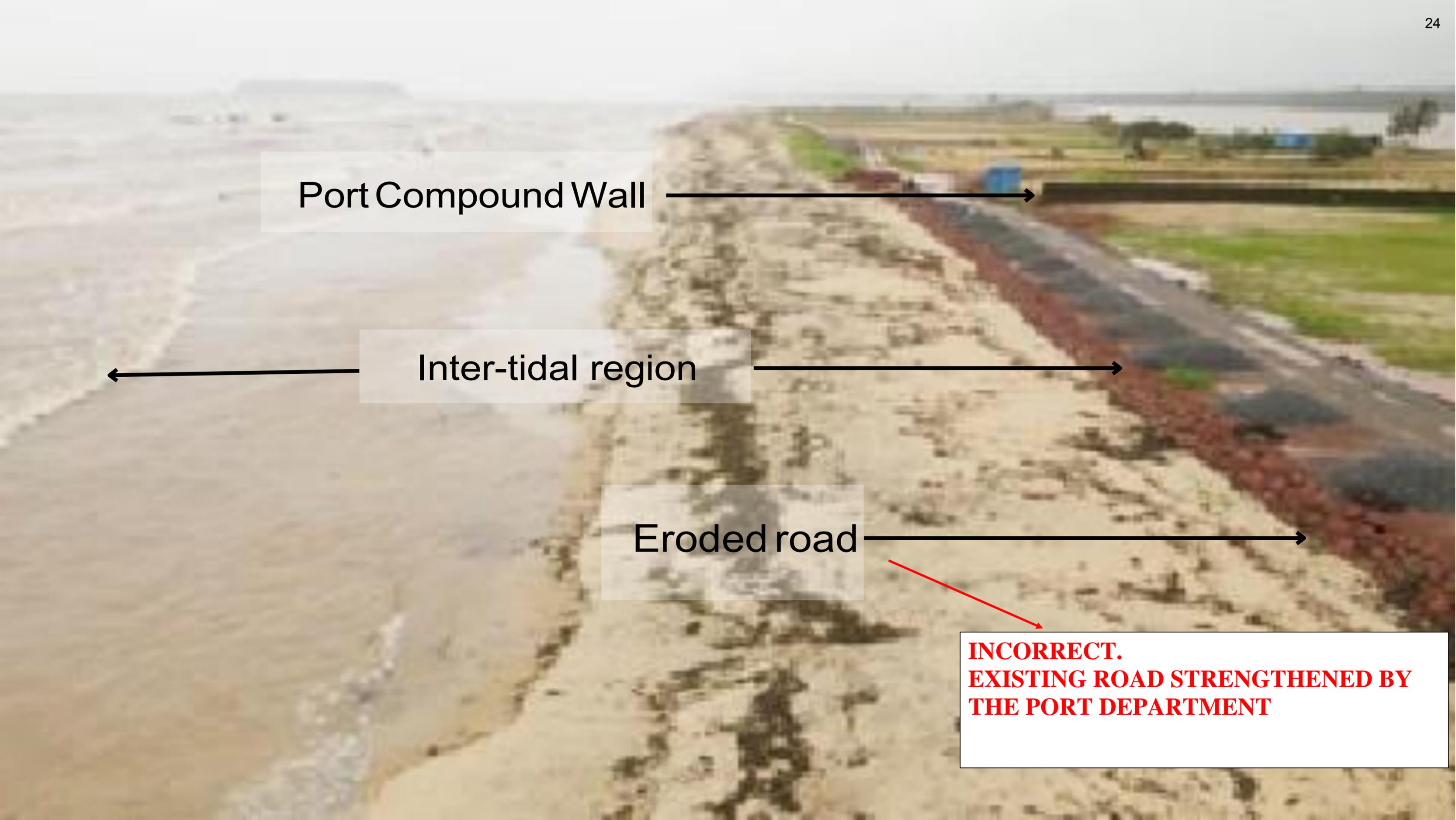
Inter-tidal region



Second lane eroded



Erosion of both 1st lane of road as well as elevation created for laying of 2nd lane of road.



Port Compound Wall

Inter-tidal region

Eroded road

**INCORRECT.
EXISTING ROAD STRENGTHENED BY
THE PORT DEPARTMENT**

Estuary
mouth

Port site

Impugned
Road

Survey no.305
45 hectares land

**INCORRECT.
EXISTING ROAD STRENGTHENED BY
THE PORT DEPARTMENT**



ಫಸ ನ್ಯಾಯಾಲಯ : Prl. Civil Judge(Jr.Dn) & JMFC Court,Honnavaara, Uttara Kannada Dist

1. ಜಿಲ್ಲೆ : Uttara Kannada ಪ್ರತ್ಯೇಕ/ಉಪ ವಿಭಾಗ : Honnavara Circle ಪೊಲೀಸ್ ಠಾಣೆ : Honnavara PS

ಅಪರಾಧ ಸಂಖ್ಯೆ : 0303/2021

ಪ್ರ.ವ.ವ.ದಿನಾಂಕ : 09/11/2021

2. ಕಾಯ್ದೆ ಮತ್ತು ಕಲಂಗಳು : IPC 1860 (U/s-506,341,504,143,147,149,323)

3. (a) ಕ್ರಮ ನಡೆದ ದಿನ : Monday ದಿನಾಂಕ ದಿಂದ : 08/11/2021 ದಿನಾಂಕ ವರೆಗೆ : 08/11/2021

ವೇಳೆಯಿಂದ : 18:45:00 ವೇಳೆಯವರೆಗೆ : 18:46:00

(b) ಠಾಣೆಯಲ್ಲಿ ವರ್ತಮಾನ ಸ್ವೀಕರಿಸಿದ ದಿನಾಂಕ : 09/11/2021 19:30:00 ಬರವಣಿಗೆಯಲ್ಲಿ / ಹೇಳಿಕೆ : Written

(c) ಪಿಯೂದುದಾರ / ವಾತ್ಸೀದಾರ ತಡವಾಗಿ ವರದಿ ಮಾಡಿದಕ್ಕೆ ಕಾರಣಗಳು :

No Delay

(d) ಜನರಲ್ ಡ್ಯೂರಿ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ ಮತ್ತು ಸಮಯ : 5 , 19:30:00

4. (a) ಕ್ರಮ ನಡೆದ ಸ್ಥಳ :

Near Kasarakod Mallukurva School, Honnavar, Uttara Kannada, Karnalaka

(b) ಪೊಲೀಸ್ ಠಾಣೆ ಯಿಂದ ಇರುವ ದಿಕ್ಕು ಮತ್ತು ದೂರ : Towards 5 KM South

(c) ಗ್ರಾಮ : KASARKOD ಗಸ್ತಿನ ಹೆಸರು : BEAT 14

(d) ಸ್ಥಳೀಯ ಬೇರೆ ಪೊಲೀಸ್ ಠಾಣೆ ವ್ಯಾಪ್ತಿಗೆ ಬರುವಂತಹದ್ದು ಆದರೆ ಆ ಪೊಲೀಸ್ ಠಾಣೆಯ ಹೆಸರು :

ಜಿಲ್ಲೆ :

5. ಪಿಯೂದುದಾರ/ವಾತ್ಸೀದಾರ :

(a) ಹೆಸರು : Vinod Slo Vishwanath Kamble ತಂದೆ / ಗಂಡನ ಹೆಸರು : Vishwanath Kamble

(b) ವಯಸ್ಸು : 41

(c) ವೃತ್ತಿ :

(d) ಧರ್ಮ :

(e) ಜಾತಿ :

(f) ಫ್ಯಾಕ್ಸ್ :

(g) ಇ-ಮೇಲ್ :

(h) ದೂರವಾಣಿ : 9902893586

(i) ರಾಷ್ಟ್ರೀಯತೆ : India

(j) ಪಾಸ್ ಪೋರ್ಟ್ ಸಂಖ್ಯೆ :

ಸೀದಿದ ದಿನಾಂಕ :

(iii) ಫಿರ್ಯಾದಿದಾರರ ಮುದ್ದಾಗಿ ನೋಂದಿಸಲಾದ ಅಥವಾ ಕೇಳಿಸಿಕೊಂಡಿರುವ

ಫಿರ್ಯಾದಿದಾರರು ಕೃತ್ಯವನ್ನು ನೋಂದಿಸಿದರು

6. ಗೊತ್ತಿರುವ / ಅನುಮಾನಿತ/ಅಪರಿಚಿತ ವ್ಯಕ್ತಿಯ ಪೂರ್ಣ ವಿವರಗಳು

Sl.No.	ಹೆಸರು / ತಂದೆಯ ಹೆಸರು / ಜಾತಿ / ಪಿಳಾಸ	ವಿಧ	ವ್ಯಕ್ತಿಯ ವಿಧ	ಲಿಂಗ	ವಯಸ್ಸು	ವೃತ್ತಿ
1	UnKnown 10 to 15 persons(A1) UN KNOWN Uttara Kannada, Karnataka	Unknown	Adult	Male		

7. ನೋಂದಿಸಿದ ವಿವರಗಳು

Sl. No	ಹೆಸರು	ಪಿಳಾಸ	ಗಾಯದ ವಿಧ	ಲಿಂಗ	ವಯಸ್ಸು	ವೃತ್ತಿ
1	Vinod Vishwnath Kamble	Shedikuli, Ankola Uttara Kannada Karnataka	Minor	Male	41 years	Retired Person

8. ಕಳುವಾಗಿರುವ / ಬಾಗಿಬಾಗಿರುವ ಸ್ವತ್ತುಗಳ ವಿವರಗಳು

Sl.No	Property Type	Item description	Estimated Value (In Rs.)
4			

ಕಳುವಾಗಿರುವ / ಬಾಗಿಬಾಗಿರುವ ಸ್ವತ್ತುಗಳ ಮೌಲ್ಯ :

9. ಪಂಚನಾಮಾ ಪರದಿ / ಯು.ಐ. ಕೇಸ್, ಸಂಖ್ಯೆ :

10. ಪ್ರಥಮ ಪರ್ತಮಾನ ಪರದಿಯ ವಿವರಗಳು

ನಮೂದಾದ ಫಿರ್ಯಾದಿದಾರರು ಮಾಜಿ ಸೈನಿಕರಿದ್ದು, ದಿನಾಂಕ; 08-11-2021 ರಂದು 18-45 ಗಂಟೆಯ ಸುಮಾರಿಗೆ ಕಾಸರಕೋಡೆ ಗ್ರಾಮದ ಪೊರಟಗನಲಿ ಕೆಲಸ ಮಾಡಿಕೊಂಡಿರುವ ತನ್ನ ಸ್ನೇಹಿತನಾದ ವಿನಾಯಕ ಬಿರಪ್ಪ, ನಾಯ್ಕ ಅವರನ್ನು ಬೇಟಿ ಮಾಡಲು ತಮ್ಮ ವೈಕ ಮೇಲೆ ಕಾಸರಕೋಡೆ ಟೊಂಕಾದಿಂದ ಪೊರಟ ಕಡೆಗೆ ವೈಕ ಮೇಲೆ ಹೊಗುತ್ತಿರುವಾಗ ಕಾಸರಕೋಡೆ ಟೊಂಕಾದ ಮುಲ್ಕುಕುರ್ವಾ ಶಾಲೆ ಹತ್ತಿರ, ರಸ್ತೆಯ ಬದಿಯಲ್ಲಿ ನಿಂತುಕೊಂಡಿದ್ದು, ಸುಮಾರು 10 ರಿಂದ 15 ಜನರು (ಹೆಸರು ಪಿಳಾಸ ಗೊತ್ತಿರುವುದಿಲ್ಲ) ಫಿರ್ಯಾದಿಯನ್ನು ಅಡ್ಡಗಟ್ಟಿ ತಡೆದು ನಿಲ್ಲಿಸಿ ಫಿರ್ಯಾದಿಗೆ ನೀನು ಏನು ಹೋಗುತ್ತಿದ್ದಿಯಾ? ಅಂತಾ ಕೇಳಿದಾಗ, ಫಿರ್ಯಾದಿಯು ತಾನು ಪೊರಟಗನಲಿ ಕೆಲಸ ಮಾಡುತ್ತಿರುವ ತನ್ನ ಸ್ನೇಹಿತನಾದ ವಿನಾಯಕ ಬಿರಪ್ಪ, ನಾಯ್ಕ ಅವರನ್ನು ಬೇಟಿ ಮಾಡಲು ಹೋರಟಿರುವುದಾಗಿ ಹೇಳಿದ್ದು, ಆಗ ಅಲ್ಲಿ ಸೇರಿದ ಜನರು ಫಿರ್ಯಾದಿಯ ನೀನು ಇಲ್ಲಿ ಕಳ್ಳತನ ಮಾಡಲು ಬಂದಿಯಾ ಬೋಳಿಮಗನೇ ಸೂಳೆಮಗನೇ ಅಂತಾ ಅಪಾಚ್ಯಶಬ್ದಗಳಿಂದ ಬೈದು, ಮಲಮಲ ಸೇರಿ ಫಿರ್ಯಾದಿಯ ಕೈಯಿಂದ ಮುಖಕ್ಕೆ ಮೈಮೇಲೆ ಹೋಡಲು ಮಡಿಪಾಕಿ ಕಾಲಿನಿಂದ ತುಳಿದಿದ್ದು, ಆಗ ಫಿರ್ಯಾದಿಯು ತಾನು ಆರ್ಮಿ ಪ್ಯಾಕ್ಟಿ ಆಗಿರುವುದಾಗಿ ಹೇಳಿದು ಆರೋಪಿತರು ಆರ್ಮಿ ಅಂತಾ ಹೇಳಿದರೆ ಮತ್ತೆ ಹೊಡೆಯುವುದಾಗಿ ಹೇಳಿ, ಮುಂದೆ ಈ ಕಡೆಗೆ ಬಂದರೆ ನಿನ್ನನ್ನು ಜೀವಸಹಿತ ಬಿಡುವುದಿಲ್ಲ ಅಂತಾ ಜೀವ ಬೆದರಿಕೆ ಹಾಕಿದ ಬಗ್ಗೆ ಫಿರ್ಯಾದಿಯ ದೂರು,

ತೆಗೆದುಕೊಂಡ ಕ್ರಮ:

Investigation

೧೨. ಪರದಿಯನ್ನು ಪರ್ಯಾಯವಾಗಿ ಅಪರಧ ಭಾಷೆಯಲ್ಲಿ ಓದಿಸಿ, ಅದರ ಹೇಳಿಕೆಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ಕೇಳಲಾಗಿದೆ?

Yes

- (ಎ) ಪೊಲೀಸ್ ಅಧಿಕಾರಿಯು ತನಿಖೆಗೆ ಸ್ಥಳಕ್ಕೆ ಭಾವಿಸಿದಲ್ಲಿ, ಅಥವಾ ತನಿಖೆ ಮಾಡಲು ನಿರಾಕರಿಸಿದಲ್ಲಿ, ಕಲಂ 157 ಸಿ.ಆರ್.ಪಿ.ಸಿ.ಯ ಕಲಂ (ಎ) ಅನ್ವಯ
- (ಬಿ) ಮೂಲ ಕಾರಣವನ್ನು ದಾಖಲಿಸಬೇಕು.

investigation

12. ಪರ್ಯಾಯ ಸಹಿ/ ಹೆಚ್ಚುವರಿ ಗುರುತು

13. ನ್ಯಾಯಾಲಯಕ್ಕೆ ಕಳುಹಿಸಿದ ದಿನಾಂಕ ಮತ್ತು ಸಮಯ : 09/11/2021 20:00:00

14. ನ್ಯಾಯಾಲಯಕ್ಕೆ ತೆಗೆದುಕೊಂಡು ಹೋದ ಪಿ/ ಹೆಚ್.ಪಿ : JATTI HARIYAPPA NAIK NAIK , HC 1466

ಓದಿ ಹೇಳಲಾಗಿ ಕೇಳಲಾಗಿ ಸಂಯುಕ್ತ

ತಾಂತ್ರಿಕವಾಗಿ ಸಹಿ

ಶಿವರಾಂ ದೇಸಾಯ್
 ಹಿರಿಯ ಪೊಲೀಸ್ ಐ.ಐ.ಎಸ್.ಓ.ಐ
 SHIVARAM DESAI, ASI

ಪ್ರತಿಗಳು : Superintendent of Police/Commissioner of Police
 ADD SP KARAWAR
 DSP BHATKAL
 PI HONNAVAR
 PI DCRB KARWAR
 COMPLAINANT

KARNATAKA STATE POLICE

FIRST INFORMATION REPORT

(UNDER SECTION 154 CR.P.C.)

In the Hon'ble Court: PRL. Civil Judge (Jr. Dn) & JMFC Court, Honnavara, Uttara Karnataka Dist.

1. District: Uttara Kannada Circle /Sub-Division: Honnavara Circle Sub Divi PS: Honnavara PS

Crime Number. 0303/2021

FIR Date: 09/11/2021

2. ACTS AND SECTIONS : IPC 1860 (U/s- 506, 341, 504, 143, 147, 149, 323)

3. (a) Occurrence of offence: Monday From Date: 08/11/2021 To Date: 08/11/2021

From Time: 18.45.00 To Time: 18.46.00

(b) Information received at the P.S: 09/11/2021 Written/Oral: Written

(c) Reasons for Delay in reporting by the Complainant/Informant:

No Delay

(d) General Diary Reference Entry No.(s): 5, 19.30.00

4. (a) Place of occurrence with full address:

Near Kasarakod Mallukurva School, Honnavar, Uttara Kannada, Karnataka

(b) Distance from P.S. : Towards 5 KM South

(c) Village: KASARKOD

Beat Name: BEAT 14

(d) In case outside limit of this Police Station, then name of P.S.

District:

5. Complainant/Informant:

(a) Name : Vinod S/o Vishwanath Kamble Father/Husband's Name : Vishwanath Kamble

(b) Age : 41

(c) Occupation :

(d) Religion:

(e) Caste :

(f) Fax:

(g) E-mail :

(h) Telephone: 9902893586

(f) Nationality : India

(j) Passport Number:

Date of Issue :

(k) Address:

Kannada, Karnataka

(l) Sex : Male

(m) Whether the complainant has personally seen or heard of it:

THE COMPLAINANT HAS SEEN THE ACT

6. Details of known suspected/Unknown accused with full particulars

Sl. No.	Name/Father's Name/Caste/Address	Type	Type of Person	Sex	Age	Occupation
1	UnKnown 10 to15 persons (A1), UN KNOWN Uttara Kannada, Karnataka	Unknown	Adult	Male		

7. Details of Victims with full particulars

Sl. No.	Name	Address	Type of Wound	Sex	Age	Occupation
1	Vinod Vishwnath Kamble	Shedikuli, Ankola Uttara Kannada Karnataka	Minor	Male	41 years	Retired Person

8. Particulars of property stolen/involved: -

Sl. No.	Property Type	Item Description	Estimated Value (in Rs.)
1			

Total Value of Properties Stolen/involved:

9. Inquest Report/U.D. Case Number:

10. FIR CONTENTS:

BRIEF FACTS OF THIS CASE: The complainant mentioned is Ex.Servicemen on dated: 08-11-2021 at around 18-45 hours, when the complainant was going on bike from Kasarakod Tonka to Port side on his bike to visit his friend Vinayaka Beerappa working in POort of Kasarakod Village, about 10 to 15 People (Name and address not known) standing on the side near Mallukurva School of Kasarakoda Tonka blocked the complainant and restrained and stopped the complainant and asked where are you going?, the complainant told that he is going to visit his friend Vinayak Nayaka working in port, then the People gathered there abused the complainant with vulgar words 'you have come to rob here, BHOLIMAGANE, SHOOLEYMAGANE' and all of them assembled assaulted on the face of the complainant with hand and pushed him and stamped with leg, then the complainant told that he is Army Person, the accused persons told him that if you tell Army again will assault you and put life threat that in future if you come this side we will not let you alive, hence the complaint given.

11. (a) Action Taken:

Investigation

(b) Is F.I.R. read over and explained in his / her language to the complainant/informant, and a copy given to the complainant free of cost?:

(c) If the Police Officer does not proceed to the spot for investigation or if he declines to investigate under Section 157 Cr. P.C. Proviso (a) or (b) the reasons thereof should be mentioned.

investigation

12. Signature/Thumb Impression of the Complainant/Informant:

13. Date & Time of dispatch to the Court : 09/11/2021 20.00.00

14. Name of PC/HC who carried the FIR to the Court: JATTI HARIYAPPA NAIK NAIK, HC
1466

Read over and found to be correct.

Signature of Station House Officer

Sd/-

Station House officer

Name : SHIVARAM DESAI ASI

Honnavara Port Police Station

Copies to : Superintendent of Police/Commissioner of Police
ADD SP KARAWAR
DSP BHATKAL
PI HONNAVAR
PI DCRB KARWAR
COMPLAINANT

Translated from Kannada to English by:

S. E. Raghavendra

TYPIST

Mayohall Court Complex
M G. Road. Bangalore-560 001



Arvind A.S <arvindakaanbu@gmail.com>

Serving Copies : Documents to be filed in OA 76 of 2022 before NGT, Chennai Inbox

1 message

Arvind A.S <arvindakaanbu@gmail.com>

11 September 2022 at 16:24

To: "vasanthhk72@gmail.com" <vasanthhk72@gmail.com>, "sumathi010672@gmail.com" <sumathi010672@gmail.com>, "darpan.advocate@gmail.com" <darpan.advocate@gmail.com>, idd.prs@gmail.com, pccfkar@gmail.com, ramacharya.63@ka.gov.in, dckarwar@gmail.com, Sreeja Chakraborty <sreejachakraborty@protonmail.com>

Cc: Ramasubramaniam Raja <ram@ramlawchambers.com>

Dear Sir/Madam,

PFA of the Documents to be filed by the 2nd Respondent in the above mentioned matter.

Kindly acknowledge the receipt of the same.

With Regards,

Arvind A.S

Counsel for 2nd Respondent

Arvind A S
7550027796

 **Documents .pdf**
7925K